

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:16.03.2011
CBI INVESTIGATION ON LEAKAGES OF TAPED CONVERSATION
Bhadana Shri Avtar Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether Central Bureau of Investigation (CBI) is investigating certain cases of the leakage of taped conversation thereof;
- (b) if so, the details and the outcome; and
- (c) the action taken so far against persons responsible for leaking and transcript publication of tapes under the Official Secret Act?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a): No, Madam. The CBI is presently not investigating any case of leakage of taped conversation.
- (b): Does not arise.
- (c): The matter is sub-judice before the Hon'ble Supreme Court of India.